12.42 hrs.

DEMANDS FOR EXCESS GRANTS (GENERAL), 1965-66

SHRI MORARJI DESAI: I beg to present a statement showing Demands for Excess Grants in respect of the Budget (General) for 1965-66.

12.42½ hrs.

DEMANDS* FOR EXCESS GRANTS (RAILWAYS), 1965-66

MR. SPEAKER: The House will now take up discussion and voting on the Demands for Excess Grants in respect of the Budget (Railways) for 1965-66.

DEMAND No. 2—MISCELLANEOUS EXPENDITURE

MR. SPEAKER: Motion moved:

"That a sum of Rs. 10,34,355 be granted to the President to make good an excess on the grant in respect of 'Miscellaneous Expenditure' for the year ended the 31st day of March, 1966."

DEMAND No. 5—REVENUE WORKING EXPENSES—REPAIRS AND MAINTENANCE

MR. SPEAKER: Motion moved:

"That a sum of Rs. 66,74,139 be granted to the President to make good an excess on the grant in respect of 'Revenue Working Expenses—Repairs and Maintenance' for the year ended the 31st day of March, 1966."

DEMAND No. 8—REVENUE WORKING EXPENSES—OPERATION OTHER THAN STAFF AND FUEL

MR. SPEAKER: Motion moved:

"That a sum of Rs. 9,55,653 be granted to the President to make good an excess on the grant in respect of 'Revenue Working Expenses—Operation other than Staff and Fuel' for the year ended the 31st day of March, 1966."

DEMAND No. 15—OPEN LINE WORKS—CAPITAL, DEPRECIATION RESERVE FUND AND DEVELOPMENT FUND.

MR. SPEAKER: Motion moved:

"That a sum of Rs. 77,85,167 be granted to the President to make good an excess on the grant in respect of 'Open Line Works—Capital. Depreciation Reserve Fund and Development Fund' for the year ended the 31st day of March, 1966."

श्री श्री चन्द गोयल (चण्डीगढ़): अध्यक्ष महोदय, इसमें चार प्रकार के अनुदानों की मांग की गई है। जितनी रकमें संसद ने मंजूर की थीं, उनसे ज्यादा रकमें खर्च की गई हैं अतः उनकी स्वीकृति इस समय मांगी जा रही है। इस सिलसिले में मैं यह निवेदन करना चाहता हूं कि हमारे इस संविधान के आने से पहले 1935 में जो गवनमेंट आफ़ इण्डिया एक्ट था उसमें इस बात की व्यवस्था नहीं थी कि जितनी रकम मन्जूर की जाती थी, उससे किसी भी महकमे को ज्यादा खर्च करने का अधिकार हो। यह ठीक है कि हमारे संविधान के आर्टिकल 115 में इस बात का अधिकार दिया गया है, लेकिन इस सिलसिले में मैं यह कहना चाहता हूं कि दूसरे देशों के अन्दर भी यह प्रथा रही है कि जितनी रकम पार्लियामेन्ट ने मंजूर की है, उससे ज्यादा खर्च करने की किसी भी विभाग को अनुमति न दी जाये।

अध्यक्ष महोदय, मैं हाउस आफ़ कामन्ज ने 1849 में जो एक रैजोल्यूशन पास किया था उसकी तरफ़ आपका ध्यान दिलाना चाहता हूं। मैं बासू के कांस्टीचूशन के वाल्यूम 5 से कोट करना चाहता हूं—

12.44 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

"The Commons recorded a permanent disapproval, of these departmental excesses by resolving in 1849 that when a certain amount of

*Moved with the recommendation of the President.